

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO. 183 of 93
~~T.A.NO.~~

DATE OF DECISION 26.11.99

Bharatkumar K. Shukla Petitioner

Mr. J.J. Yagnik Advocate for the Petitioner [s]
Versus

Union of India & Ors. Respondent

Mr. B.N. Doctor Advocate for the Respondent [s]

CORAM

The Hon'ble Mr. V. Ramakrishnan : Vice Chairman

The Hon'ble Mr. P.C. Kannan : Member (J)

JUDGMENT

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lordships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

Bharatkumar K. Shukla,
Temporary Mazdoor, O/o JTO-I KR,
Bhalara Niwas, 1, Bajrangwadi,
Jamnagar Road, Rajkot.

-- Applicant --

(Advocate : Mr. J.J. Yagnik)

V/s.

1. Union of India
(to be served through the
General Manager, Rajkot
Telecom District - Rajkot).
2. The S.D.O. Phones,
West-1, Rajkot.

-- Respondents --

(Advocate : Mr. B.N. Doctor)

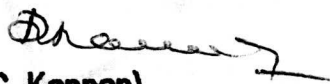
ORAL ORDER
O.A 183 OF 93

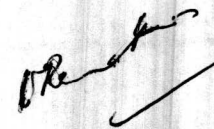
Date : 26.11.99

Per Hon'ble Shri. V. Ramakrishnan : Vice Chairman.

Mr. Doctor present. Mr. Yagnik is not present even though the matter was passed over. He has not been present on earlier occasion also. On 08.10.99, the Tribunal noted his absence and ordered adjournment of the case as a last chance to today.

2. It would seem that Mr. Yagnik is not interested in pursuing the matter.
3. The O.A dismissed for default.


(P.C. Kannan)
Member (J)


(V. Ramakrishnan)
Vice Chairman

mb

तारीख DATE	कार्यालय टिप्पणी OFFICE REPORT	आदेश ORDER
23.2.2000		<p>Mr.Yagnik shall remove office objections within a fortnight.</p> <p>Adjourned to 28.3.2000.</p> <p><i>Pm</i></p> <p>(P.C.Kannan) Member(J)</p> <p><i>W</i></p> <p>(V.Ramakrishnan) Vice Chairman</p> <p>vtc.</p>
28.3.2000		<p>Mr.Yagnik has still not removed office objections. He is also not present even today. Obviously he is not interested in pursuing the MA. Registration declined.</p> <p><i>Ar</i></p> <p>(A.S.Sanghavi) Member(J)</p> <p><i>W</i></p> <p>(V.Ramakrishnan) Vice Chairman</p> <p>vtc.</p>

CENTRAL ADMINISTRATIVE TRIBUNAL, DELHI

Application No.

08/183/93

of 19

Transfer Application No.

Old Writ. Pet. No.

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated:

07-12-99

Countersigned.

Ankur
07-12-99

Section Officer/Court Officer.

Signature of the Dealing Assistant

07-04-2000

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

CAUSE TITLE O.A. 183/93

NAME OF THE PARTIES Mr. B.K. Shukla
VERSUS
U.O.I. & ORS.

SR.NO.	DESCRIPTION OF DOCUMENTS	PAGE
01.	O.A.	1 to 32
02.	Written Reply	33 to 70
3.	O.O. dtd. 28-11-99	(3 pages)
4.	Order 70/2000	71 to 78
5.	Order dtd. 28-3-2000	

Documents found in 'C' part 1 to 6